

Nature of case-B.A

Filing no.-8129/2020

Lalji Yadav Vs. The State of Jharkhand.

Advocate Name- Sabyasanchi

Defects:-

9.i) Presentation form may be filled up completely and correctly.

9.ii) Village name of the petitioner stated at page no. 1 and vak differs.

9.iii) Name of P.S stated at Index page, Para 1 and Prayer portion does not tally with F.I.R.

9.iv) Year of G.R stated in para 1 and prayer portion does not tally with Impugned Order.

9.v) Misc. Cri. Application No. may be stated in Para 16.

9.vi) P.O name of deponent stated at page no 10 does not tally with Aadhar Card.

9.vii) Duly certified to be true type copy of page no 12 to 15 and 21 may be filed.